

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Loss of production due to strike in Jute Industry is estimated at 1.29 lakh tonnes valued at about Rs. 69.81 crores,

(b) No specific report to this effect has come to the notice of the Government.

(c) The Industrial Relations Machinery, both at the Centre and in the States, continues to make efforts to minimise work-stoppages, through informal mediation, conciliation, adjudication or arbitration as necessary, under the existing statutory provisions and voluntary arrangements.

#### Model schemes for upliftment of Harijans

781. SHRI CHADALAVADA VENKATARAJO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have asked the State Governments to prepare and implement a model scheme for the upliftment of Harijans; and

(b) if so, what are the names of the States which have taken initiative and have shown interest in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Central Govt. have not asked the State Governments to prepare and implement any model scheme or the development of Harijans. However, guidelines were issued to State Governments by the Planning Commission and the Ministry of Home Affairs to identify schemes in different sectors, which can directly benefit Scheduled Castes, and quantify in financial and physical terms the targets from each the schemes under general sectors to form Special Component Plans for the Scheduled

Castes. The intention is to secure, by this mechanism, adequate flow of funds from different sectors for the development of a significant proportion of the Scheduled Castes, especially their economic development, through programmes appropriate to the various main occupational categories of the Scheduled Castes like agricultural labourers, leather workers and other artisans, marginal and small farmers, and urban decentralised labourers, so as to help them cross the poverty line.

(b) States of Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal and Union Territory of Pondicherry have made a beginning in preparing a Special Component Plan for the Scheduled Castes. The States of Assam, Bihar, Jammu and Kashmir, Orissa and Union Territory of Delhi are also taking steps to prepare a Special Component Plan for the Scheduled Castes.

#### Capacity utilization in Bharat Pumps and Compressors Limited

782. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the capacity utilization in the factories of the Bharat Pumps and Compressors Limited for production of pumps and compressors as below 10 per cent during the last five years;

(b) if so, what are the reasons for the same; and

(c) what steps Government propose to take to improve its capacity utilization?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The capacity utilization at Bharat Pumps and Compressors has always exceeded 10 per cent from 1974-75 when commercial production was commenced.